

(ग) कृषकों को अधिकतम लाभ मिलना सुनिश्चित करने हेतु क्या कदम उठाये गये हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री अरविन्द नेतम) : (क) कृषि के विकास पर सब्सीडी के प्रभाव का देश के विभिन्न क्षेत्रों में अध्ययन किया गया है। अध्ययन में अन्य बातों के साथ-साथ परिसम्पत्ति निर्माण, आय सृजन, रोजगार सृजन, फसल-प्रतिमान, उत्पादन प्रतिमान और नई प्रौद्योगिकी के अंगीकरण पर सब्सीडी से होने वाले प्रभाव को जांच की गयी।

(ख) इस अध्ययन से मोटे तौर पर यह निष्कर्ष निकलता है कि सब्सीडी वृद्धि से सभी प्रकार के कृषि विकास पर, विशेष तौर से उत्पादन तथा उत्पादकता में वृद्धि की फसल उत्पादन की तीव्रता रोजगार सृजन, आय सृजन और नयी प्रौद्योगिकी के अंगीकरण की दृष्टि से सकारात्मक प्रभाव पड़ा है।

(ग) सरकार के लिये किसानों का हित सर्वप्रथम बात है। यह इसी बात पर आधारित है कि वर्षोपरान्त प्रमुख कृषि जिनसों के न्यूनतम समर्थन मूल्य में वृद्धि कर दी गयी है। निर्धारित किये गये न्यूनतम समर्थन मूल्य में न केवल उत्पादन लागत शामिल की गयी है, बल्कि उत्पादकों को उत्पादन एवं उत्पादकता वृद्धि करने हेतु प्रोत्साहन देने के लिये समुचित लाभांश को भी शामिल किया गया है।

Procurement of Milk by D.M.S.

1363. SHRI SHIV PRATAP MISHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Delhi Milk Scheme have decided to procure milk from private suppliers; and

(b) if so, the details thereof and the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) Delhi Milk Scheme (DMS) is at present procuring upto 50 per cent of its requirement of fresh milk from private contractors.

Similarly upto 50 per cent of its requirement is procured from State Cooperative Federations of Punjab, Rajasthan, Haryana and Uttar Pradesh and local Cooperative Societies of Delhi. Private contractors were introduced in the system of procurement of milk by DMS to broaden sources of procurement as the State Cooperative Dairy Federations were not supplying the committed quantity and local cooperative societies suddenly stopped supplies and demanded higher price.

Market intervention in Edible Oils

1364. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any requests to abandon the mechanism of market intervention in edible oils;

(b) if so, the action taken by Government in this regard;

(c) whether it is a fact that the present mechanism of market intervention is likely to continue; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) No, Sir.

(b) The question does not arise.

(c) and (d) Under the Integrated Policy on oilseeds, market intervention operations (MIO) were undertaken and NDD3 was appointed as the market intervention agency in April, 1989 for a period of five years. There is no proposal to discontinue the same ahead of the stipulated period. However, the Government is examining ways and means to minimise the losses under MIO.

Development of Pisciculture

1365. SHRI SOM PAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have formulated any scheme for development of pisciculture in the country at the national level;

(b) if so, what are the details thereof;

(c) whether some study has been conducted to evaluate the total production and exports potential of fresh water fish from India;

(d) if so, the details thereof; and

(e) how much resource allocation has been earmarked for the purpose and what would be the Statewise allocation therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b). Yes, Sir. A scheme for development of pisciculture through Fish Farmers Development Agencies (FFDAs) has been in operation in all the States. 375 FFDAs have been sanctioned to provide financial technical and extension support to fish farmers for pisciculture development.

(c) and (d): Annual fish production is estimated through State Governments on regular basis. Exports

potential of fresh-water fish other than Shell fish (prawn) is yet to be established.

(e) Central assistance of Rs. 60 crore is proposed to be provided to States for pisciculture development during the Eighth Plan period Funds re released to States on the basis of progress achieved.

Production of Oilseeds and Cotton

1366. SHRI GHUFRAN AZAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that during the current year the production targets for oilseeds and cotton have not been achieved despite all support of the Government;

(b) whether prices of edible oils are soaring up day by day;

(c) whether Government have taken any concrete step to reduce the prices of edible oil available to general consumers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The production targets and likely achievement of oilseeds and cotton during the current year are as follows:—

Crop	Targets	Likely achievement
Oilseeds (lakh tons)	190	200
Cotton (lakh bales)	120	117

(b) No, Sir.

(c) and (d) Do not arise.